

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. †3035**

TO BE ANSWERED ON THE 21ST MARCH, 2017 / PHALGUNA 30, 1938 (SAKA)

SALE OF STOLEN MOBILE PHONES

†3035. SHRI SUSHIL KUMAR SINGH:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Delhi Police has recently unearthed a racket in which a gang operating in Haryana and Rajasthan was indulging in stealing mobile phones and subsequently selling such phones after changing the IMEI numbers in the NCT of Delhi;

(b) if so, the details thereof and the action taken in this regard; and

(c) the total number of theft and other crimes reported and the action taken by the Delhi Police in this regard during each of the last three years and the current year?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

(a) and (b) : Yes, Madam. Delhi Police has unearthed a gang of mobile thieves, operating in Haryana and Rajasthan by apprehending 03 accused persons, who used to steal mobile phones and subsequently sell them after changing the IMEI numbers. In this regard, a case vide FIR No. 87/17 u/s 379/411/413/414/120 B/34 IPC has been registered by Delhi Police at police station Okhla Industrial Area, New Delhi. During investigation of the case, 06 more accused persons were arrested.

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(c) : The details of theft cases and other crime registered by Delhi Police and action taken during the last three years and current year upto 28.02.2017 are as under:

Year	Theft cases			Other crimes		
	Reported	Worked out	Persons Arrested	Reported	Worked out	Persons Arrested
2014	78753	9244	12484	76901	37041	53694
2015	104432	10425	13480	86945	40055	56062
2016	130928	13545	15916	78591	35107	47767
2017	29958	1494	582	12551	5013	7427
